

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 07/06/2017

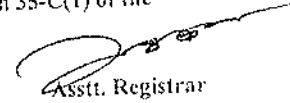
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70525-70527/2017-EX[DB] dated 06/06/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/2877/2007	BHAGAT AROMATICS LTD. C-33 & 34, SECTOR-7, NOIDA
2	E/2878/2007	BHAGAT AROMATICS LTD. C-33 & 34, SECTOR-7, NOIDA
3	E/2879/2007	BHAGAT AROMATICS LTD. C-33 & 34, SECTOR-7, NOIDA
		Name and Address of Respondent
4		-C.C.E. MEERUT II Opp. Saheed Park (Near Ashok ki Lat) Delhi Road, Meerut (UP)
5		-C.C.E. NOIDA C-56/42, Sector-62, Noida-201307
6		-C.C.E. NOIDA C-56/42, Sector-62, Noida-201307

Other Appellants and Respondents as per Annexure

Copy To

7 Advocate(s) / Consultant(s):

praveen sharma
KF-84, Kavi Nagar,
Ghaziabad,
Uttar Pradesh

8 Bar Association, CESTAT, Allahabad

9 Director Publications, Customs, Excise. I.P. Estate, Delhi

10 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

11 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

12 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

13 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)

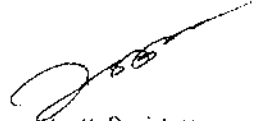
14 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

15 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad -- 38

16 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

17 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD Ground.Near Karkardooma Court,Delhi-110032

18 C.D.R. 19 Office Copy ~~20~~ Guard File



Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD**

DIVISION BENCH

**Appeal No. E/2877/2007-EX (DB),
E/2878/2007-EX (DB),
E/2879/2007-EX (DB)**

Dated of Hearing/decision: 06/6/2017

[Arising out of Order-in-Appeal No.70-71-72/CE/APPL/NOIDA/07
dated 27.7.2007 passed by Commissioner (Appeals), Central Excise,
Meerut-II at NOIDA]

Bhagat Aromatics Ltd.
Bhagat Aromatics Ltd.
Bhagat Aromatics Ltd.

Appellant

Vs.

C.C.E. Meerut-II, C.C.E.-Noida, C.C.E.- Noida

Respondent

Appearance:

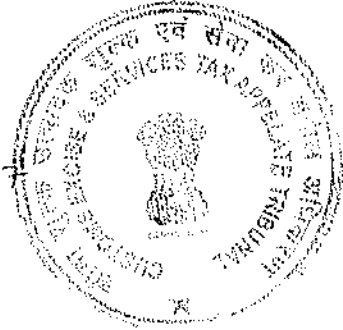
Present for the Appellant: Shri Pravin Sharma (Advocate)

Present for the Respondent: Shri Pawan Kumar Singh (Superintendent) A.R

**Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

Final Order No. 70525-70527/2017

Per: Anil Choudhary



As prayed vide application dated 06.6.2017, these appeals are
disposed of as withdrawn.

(Dictated and pronounced in the open Court)

-Sd/-

**(ANIL G. SHAKKARWAR)
Member (TECHNICAL)**

-Sd/-

**(ANIL CHOUDHARY)
Member (JUDICIAL)**

(K. Gupta)

प्रमाणित प्रतिलिपि/Certified True Copy

सहायक पंजीकार/Asstt. Registrar

गोवापुरा, उत्तराखण्ड एवं सेवा कर

पंजी अफिसर/ (C.E.S.T.A.T.)

प. सी. नं. 1, इलाहाबाद-211001

ALLAHABAD-211001

